

**RAJASTHAN HIGH COURT, JODHPUR**

**STANDING ORDER**

No. 05 /S.O./2022

Date : 05.03.2022

Hon'ble the Chief Justice has been pleased to rename Hon'ble Inspecting Judge(s), nominated for the purpose of proper administration of Subordinate Judiciary, as Hon'ble Guardian Judge(s).

Henceforth the nomenclature 'Hon'ble Guardian Judge(s)' shall be used in all official correspondence/orders in place of 'Hon'ble Inspecting Judge(s)'.

BY ORDER

  
REGISTRAR GENERAL

No. PA/RG/9(3)/89(Separate)/111

Date : 05.03.2022

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance & Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All the District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretary to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.

  
REGISTRAR GENERAL